

In the High Court of Judicature, Bombay.

Wednesday, the 23 day of November 1864

SPECIAL APPEAL No. 719 OF 1864

Gunesh Jakhro Dokay of the  
Ahmednagar District

Appellant,

(Original Defendant)

versus

Trimbak Sukharan Tamboli  
of the Ahmednagar District

Respondent

(Original Plaintiff)

Rs. 351-0-0

of a shop

The claim in the Original Suit was to

recover possession

In Appeal No. 25 of 1864 the Sd/-  
of the District of Ahmednagar at Ahmednagar amended  
the Decree of the P. J. Judge of Ahmednagar who had awarded possession  
of the shop to Trimbak Sukharan Tamboli No. 320.

A Special Appeal was preferred in the High Court on the ground that there  
has been a substantial error in the investigation  
of the case in adjudging the payment of debt  
under the mortgage bond No. 8 (the same being

a Submortgage bond passed by the appellant to his creditors, Document N. 9 is the original Bond passed to the appellant and the payment of the debt ought to have been ordered to be made to the appellant under that bond - instead of to the other Defendant.

The Court annulling the Decree of the D. J. ~~made~~ order payment of the mortgage money to be paid made by Trimbull not to Dattodhar, Kullabhadra solely, but to Dattodhar, Das Kullabhadra, Guncham Kullabhadra, Das, & Gunch Sahas jointly. Each party to bear his own costs of the Spl. Appeal. The rest of the D. J. Decree stands -

A. K. T. T. T. T.

A. M. W.

MEMORANDUM OF COSTS incurred in Special Appeal No. 719

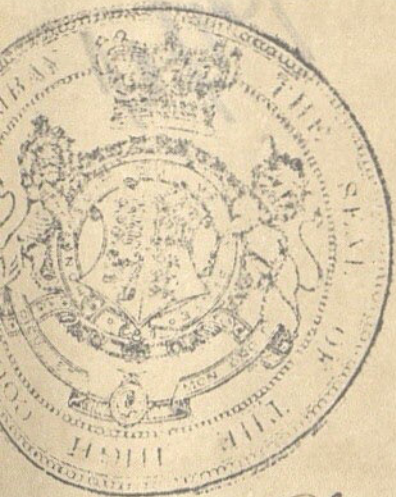
of 1864 against the decision of the judge - - - of the District of *Shimoga* and disposed of on the 23<sup>rd</sup> Nov 1864 by *Amending the same*

By THE APPELLANT—

In the District.			
In the P. S. Amin's Court .....	28 8	"	✓
In the Judge's Court - - - .....	57 1	"	✓
			85 9 " ✓
In this Court.			
Stamp for Memorandum of Special Appeal .....	32	"	✓
Stamps for copies of Decree and Judgment .....	5	"	✓
Stamp for Vukeelutnama .....	2	"	✓
Batta for Process and Postage .....	1	"	✓
Sectioner's Fee .....	2 7 6	"	✓
Vukeel's Fee .....	10 8 6	"	✓
			53 " ✓
		Rupees.....	138 9 " ✓

By THE RESPONDENT.

In the District.			
In the P. S. Amin's Court (incl. undergr. fee) .....	51	" 6	✓
In the Judge's Court (including v. fee) .....	46	" 6	✓
			97 1 " ✓
In this Court.			
Stamp for Vukeelutnama .....	"	"	✓
Vukeel's Fee .....	"	"	✓
			" " ✓
		Rupees.....	97 1 " ✓



*[Signature]*  
1<sup>st</sup> Ass<sup>t</sup> Registrar

*[Signature]*  
For Sealer

The 23<sup>rd</sup> day of November 1864